Annexure – 7

Name of the corporate debtor: Exclusive Overseas Private Limited ; Date of commencement of CIRP: 26.10.2018 ; List of creditors as on: 10-09-2020

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	COMMISSIONER OF CUSTOMS	Ministry of Finance	Department of Finance, MoF, Union of India	2/19/2019	14,063,774	0	Accounts of debit credit of duty used of each licence and interest calculated on	0	0	0	0	0	0	14,063,774	0	No supporting documents provided, mail send but no reply received